

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-402(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.06.2018**

NAME OF THE PARTIES: SREI Infrastructure Finance Ltd.

v/s.

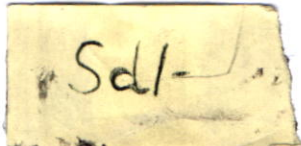
Sterling International Enterprises Ltd.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

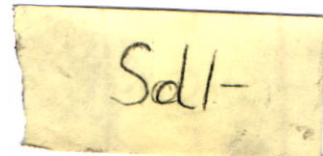
Order

13. C.P. (IB)-402(MB/2018)

The counsel for the Petitioner present. No representation on the side of the Corporate Debtor. At request, list this matter on 08.06.2018.



V. NALLASENAPATHY
Member (Technical)
Date ; 07.06.2018



BHASKARA PANTULA MOHAN
Member (Judicial)